

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/07/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R. CHANDRA MOHAN	Counsel for Petitioner's	R. Chandra Mohan
	R. Dharam Chandra	Counsel for Respondent	R. Dharam Chandra

ORDER

At request of both the parties, list this matter on 05.08.2019 for reporting settlement.

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp